

NATIONAL COMPANY LAW APPELLATE TRIBUNAL
NEW DELHI

Company Appeal (AT)(Ins) No. 508 of 2019

IN THE MATTER OF:

Indiana Conveyors Pvt. Ltd.

...Appellant

Versus

Ducon Technologies (I) Pvt. Ltd.

...Respondent

Present

For Appellant: Mr. Mahesh Agarwal, Mr. Abhijeet Sinha and Mr. Divyang Chandiramani, Advocates.

For Respondent: Mr. Rakesh Sinha, Mr. Arjun Harkauli and Ms. Aarzoo Khurana Advocates.

O R D E R

04.09.2019 Due to paucity of time the matter could not be taken up.

Post this appeal 'for Admission (After Notice)' on 15th October, 2019.

[Justice S.J. Mukhopadhaya]
Chairperson

[Justice A.I.S. Cheema]
Member (Judicial)

[Kanthi Narahari]
Member (Technical)

mohan/sk/